

whose counterparts are already enjoying the Constitutional facility in their respective home States and thereby redeem them from alleged Constitutional discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): In accordance with the provisions of Article 341 and 342 of the Constitution, specification of a community as a Scheduled Caste and a Scheduled Tribe, respectively, is in relation to a State or Union Territory.

#### UFO

2978. SHRI RAJKUMAR DHOOT: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Romanian Government has claimed that their planes have been attacked at least four times by UFO and their pilot was injured;
- (b) if so, the details thereof;
- (c) whether there is now an imminent danger of star wars; and
- (d) if so, how far we are prepared for the same?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir. ISRO does not have any information on the Romanian Government's claim.

(b) to (d) Does not arise.

#### Special incentives to foreign tourists

2979. SHRIMATI MOHSINA KIDWAI:  
SHRIMATI SHOBHANA BHARTIA:  
SHRI N.K. SINGH:

Will the Minister of TOURISM be pleased to state:

- (a) whether Government has announced a special bonanza for foreign tourists visiting India;
- (b) if so, the details thereof;
- (c) whether the Union Government is seriously considering to provide infrastructure status for tourism sector in the country; and
- (d) if so, the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) and (b) A [Visit India 2009] Scheme has been announced by the Ministry of Tourism, in collaboration with all stakeholders including airlines, hotels, tour operators and State Governments for incentivising travel from overseas to India. The incentives being offered by the stakeholders include complimentary air tickets, hotel rooms, local tours, etc.

(c) and (d) The hotel industry has been requesting for the grant of infrastructure status which entails benefits under the Income Tax Act which is within the purview of the Ministry of Finance. On the request of the Ministry of Tourism, the Ministry of Finance had announced a